

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Excise Appeal No.70918 of 2016

(Arising out of Order-in-Appeal No.GZB/EXCUS/000/APP/0338/2016-17 dated 08/07/2016 passed by Commissioner (Appeals), Central Excise & Customs, Meerut-II)

Shri Avenish Kumar Garg,

.....Appellant

(E-189, Kavi Nagar Industrial Area, Ghaziabad)

VERSUS

The Commissioner (Appeals), Meerut-II,

Central Excise & Customs

.....Respondent

(C-56/42, Sector-62, Noida, U.P.)

Absent for Appellant

Shri Gyanendra Kumar Tripathi, Authorized Representative for Respondent

DATE OF HEARING:13 September, 2019
DATE OF DECISION:13 September, 2019

ORDER

The appeal is dismissed for non-prosecution. For order, see order of date in Excise Appeal No.70917 of 2016.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Nihal